

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
M.A. No. 454/2017, 539/2017
I.A. No. 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s.
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Mr. Sridipto Sarkar Sr. Counsel		
2	Mr. Mohan Parasaran Sr. Counsel	Mr. Ashwin Kumar Ds	
3	Mr. Zafar Indhyarajna Counsel	Mr. Chidambaram	
4	Ms. Anurita Sankar Counsel	Mr. Jehangir Moty Adv	
5	as ipso M/s Mulla and Mulla and Gangie Bhut		
6	and Case. Adv for Resp Nos, 6, 14, 16 to 20		

[Signature]
for Resp Nos. 6, 14, 16 to 20

C.A. Sundaram, Sr. Adv.
Rohini Musa, Somasekhar Sundarasan,
Apurva Diwanji, Rusbek Mistry,
Mohit Arora, Parag Sawant, Gunjan
Shah, Sonali Jaitley, Ravi Tyagi,
Shubhanshu Gupta, Sanya Kapoor,
Devashish Chauhan, Abhishek V.,
Dhaval Kothari, Rohan Jaitley
Akshay Dotor

[Signature]
Advrs i/b. Desai & Diwanji
Advrs for the Petitioners.

JANAK DWARKADAS, SR. ADV
SHARAN JAGTIANI, ADV
JEHANGIR JEEJEBHOY, ADV
KAIWAN KALYANIWALLA
SHIREEN POKKHANAWALA
NIRAV BAROT

[Signature]
i/b. MANEKSHA & SETHNA
ADVS. FOR R-11.

P.T.O.

FOR THE RESPONDENT
Mr. Abhishek Kumar Singhvi } Sr.
Mr. Ravi Kadam } Counsel
Mr. Prateek Selvaraj
Mr. Nitesh Jain
Ms. Ruby Singh Anandani Anuja
Mr. Dhruv Dewan
Mr. Rohan Butra
Mr. Arjun Sharma
Mr. Anishkar Singhvi
Mr. Anupam Prakash
Ms. Tahira Kariyawala
Mr. Sanil Monga
Ms. Ayushita Sinha
Ms. Shrivangi Agarwal
Ms. Jyoti Khatun
Mr. Jeev Karia
i/b Shashidhar Anandchand Margadkar & Co.
FOR R1, R2, R3, R23

Nitesh Jain

ORDER

MA No. 454/2017, 539/2017 & IA 75/2017 in CP No. 82/241-242, 244/NCLT/MB/MAH/2016

The Counsel for Applicant as well as Respondent are present.

Petitioner's side part heard.

List this matter for ^{further} continuous hearing on 09.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)